

ITEM NO.101

COURT NO.1

SECTION IX

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 2257-2258 of 2009

MUHAMMAD MASUD MUHAMD. MOHSIN BHAIJI&ORS

Appellant(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With appln.(s) for permission to file Volume-II and permission to file additional documents and permission to file additional documents and office report)

WITH

C.A. No. 2362-2363/2008
(With Interim Relief)

C.A. No. 4535/2008
(With Office Report)

C.A. No. 4624/2008
(With Office Report)

C.A. No. 4625/2008
(With Office Report)

C.A. No. 4945-4946/2008
(With Interim Relief and Office Report)

SLP(C) No. 5988/2008
(With Office Report)

SLP(C) No. 6339-6340/2008
(With Interim Relief and Office Report)

SLP(C) No. 8036/2008
(With Interim Relief and Office Report)

SLP(C) No. 8641-8642/2008
(With Interim Relief and Office Report)

SLP(C) No. 9018-9019/2008
(With Interim Relief and Office Report)

Signature Not Verified

Digitally signed by
Mahabir Singh
Date: 2016.01.13

SLP(C) No. 9159-9160/2008
16:36:27 IST
Reason:

(With Interim Relief and Office Report)

SLP(C) No. 9778-9779/2008
(With Office Report)

2

SLP(C) No. 12359/2008
(With Interim Relief and Office Report)

SLP(C) No. 13038/2008
(With Interim Relief and Office Report)

SLP(C) No. 13714-13715/2008
(With Interim Relief and Office Report)

SLP(C) (C) No. 21881-21882/2008
(I.A. NO(s).3-4, 5-6, 7-8 and I.A..... in SLP(C)No(s).21881-21882
of 2008 - With Appln.(s) for restoration of SLPs and condonation of
delay in filing applns. for restoration and deletion of the names
of respondents and substitution to bring on-record the Lrs. Of
deceased petitioner and condonation of delay in filing the said
applications in SLPs, with office report)

SLP(C) No. 22639-22640/2008
(With Interim Relief and Office Report)

C.A. No. 2259-2260/2009
(With Interim Relief)

C.A. No. 2261-2262/2009
(With Interim Relief and Office Report)

C.A. No. 2263/2009
(With Interim Relief and Office Report)

C.A. No. 2264-2265/2009
(With Interim Relief and Office Report)

C.A. No. 2266/2009
(With Office Report)

C.A. No. 2267/2009
(With Interim Relief and Office Report)

C.A. No. 2268/2009
(With Interim Relief and Office Report)

C.A. No. 2269/2009
(With Interim Relief and Office Report)

C.A. No. 2270/2009
(With Interim Relief and Office Report)

C.A. No. 2271/2009
(With Interim Relief and Office Report)

3

C.A. No. 2272/2009
(With Office Report)

C.A. No. 2273/2009
(With Office Report)

C.A. No. 2274-2275/2009
(With Office Report)

C.A. No. 2276-2277/2009
(With Office Report)

C.A. No. 2278-2279/2009
(With Interim Relief and Office Report)

C.A. No. 2280/2009
(With Interim Relief and Office Report)

C.A. No. 2281/2009
(With Interim Relief and Office Report)

C.A. No. 2282-2283/2009
(With Office Report)

C.A. No. 2284/2009
(With Interim Relief and Office Report)

C.A. No. 2285-2286/2009
(With Interim Relief and Office Report)

C.A. No. 2287-2288/2009
(With Interim Relief and Office Report)

C.A. No. 2289-2290/2009
(With Interim Relief and Office Report)

C.A. No. 2291-2292/2009
(With Interim Relief and Office Report)

C.A. No. 2293-2294/2009
(With Interim Relief and Office Report)

C.A. No. 2295-2296/2009
(With Interim Relief and Office Report)

C.A. No. 2297/2009
(With Interim Relief and Office Report)

C.A. No. 2298-2299/2009
(With Interim Relief and Office Report)

C.A. No. 2300/2009
(With Interim Relief and Office Report)

4

C.A. No. 2301/2009
(With Interim Relief and Office Report)

C.A. No. 2302/2009
(With Office Report)

C.A. No. 2303/2009
(With Office Report)

C.A. No. 2304-2305/2009
(With Interim Relief and Office Report)

C.A. No. 2306-2307/2009
(With Interim Relief and Office Report)

C.A. No. 2308/2009
(With Interim Relief and Office Report)

C.A. No. 2309/2009
(With Interim Relief and Office Report)

C.A. No. 2310/2009
(With Office Report)

C.A. No. 2311/2009
(With Office Report)

C.A. No. 2312/2009
(With Office Report)

C.A. No. 2313-2314/2009
(With Interim Relief and Office Report)

C.A. No. 2315-2316/2009
(With Office Report)

C.A. No. 2317-2318/2009
(With Interim Relief and Office Report)

C.A. No. 2319/2009
(With Office Report)

C.A. No. 4802/2009
(With Office Report)

C.A. No. 5822/2009
(With Office Report)

SLP(C) No. 6654/2009
(With Interim Relief)

5

SLP(C) No. 10238/2009
(With Office Report)

SLP(C) No. 10242/2009
(With Office Report)

SLP(C) No. 10243/2009
(With Office Report)

SLP(C) No. 10362/2009
(With Office Report)

SLP(C) No. 10363/2009
(With Office Report)

SLP(C) No. 10370/2009
(With Office Report)

SLP(C) No. 10371/2009
(With Office Report)

SLP(C) No. 13458/2009
(With Office Report)

SLP(C) No. 22894-22895/2009
(With Office Report)

SLP(C) No. 24167-24168/2009
(With appln.(s) for intervention and Office Report)

SLP(C) No. 24750-24751/2009
(With Office Report)

SLP(C) No. 24752-24753/2009
(With Office Report)

C.A. No. 7471/2011
(With Office Report)

SLP(C) No. 30053/2011
(With Office Report)

SLP(C) No. 30054/2011
(With Office Report)

C.A. No. 74-75/2012
(With Office Report)

C.A. No. 5043-5044/2012
(With Interim Relief and Office Report)

Date : 13/01/2016 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MRS. JUSTICE R. BANUMATHI

For Appellant(s)/
petitioner(s)

Mr. Shyam Divan, Sr. Adv.
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Ms. Pragya Ohri, Adv.
Ms. Kanika Chugh, Adv.

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Mr. Santosh Paul, Adv.
Mr. D.P. Mohanty, Adv.
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Mr. Aditya Sharma, Adv.
Mr. Anurag Tripathi, Adv.
For M/s. Parekh & Co.

Mr. S. K. Bhattacharya, Adv.
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Mr. Shakil Ahmed Syed, Adv.

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Mr. Abhijat P. Medh, Adv.

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Ms. Indu Sharma, Adv.

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Mr. Babit Singh Jamwal, Adv.
Mr. Avijit Bhattacharjee, Adv.

Mr. D.K. Singh, Adv.
Mr. Pradub Shukla, Adv.
Mr. Saurabh Agrawal, Adv.
Ms. Kamal Mundra, Adv.
Mr. Abhijit Sengupta, Adv.

Mr. Sudhanshu S. Choudhari, Adv.
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Ms. Anagha S. Desai, Adv.

For Respondent(s)

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Mr. Aayush Chandra, Adv.
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Ms. Sandamini, Adv.
Mr. Sanjay Upadhyay, Adv.
Mr. Rajiv Sharma, Adv.
Mr. Shalik Shafique, Adv.
Ms. Neelam Sharma, Adv.
Ms. Divya Sharma, Adv.

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Mr. A.K. Sanghi, Sr. Adv.
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Mr. R.K. Rathore, Adv.
Ms. Rekha Pandey, Adv.

8

Mr. R.S. Nagar, Adv.
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Mr. Rajat Singh, Adv.
Mr. Mohan Prasad Gupta, Adv.
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Mr. Abhijat P. Medh, Adv.

Mr. A. S. Bhasme, Adv.
Mr. Pankaj Kr. Mishra, Adv.

Ms. Purnima Bhat,Adv.

Ms. Anuradha Mutatkar,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard.

Post tomorrow i.e. Thursday, the 14th January, 2016, higher
up in the list.

(MAHABIR SINGH)
COURT MASTER

(SAROJ SAINI)
COURT MASTER